

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

102

CP (IB) No. 157/KB/2018


IA (IB) No. 588/KB/2018


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Cytech Coatings Pvt. Ltd. -Vs- Ess Dee Aluminium Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KUSHAGRA SHAH IRP  27/8/18

1. Mr. Alishkesh Puri Adm  
2. Mr. Shamak Mitra Adm  
3. Mr. Sayantak Das Adm  
} For Morgan Securit & Credits Pvt Ltd.  
 27/8/18

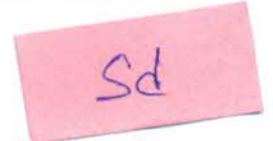
1) Mr. Ritobroto Mitra, Adm  
2) Mr. Kuldip Mallick, Adm  
3) Mr. Soumen Mohanty, Adm  
} For Ess Dee Aluminium  
 27/8/18

1) Mr. Mainak Bose, Adm  
2) Ms. Sweta Gandhi, Adm  
3) Mrs. G. Pachista, Adm  
} For operational creditor

**ORDER**

Ld. IRP, Ld. Counsel for Morgan Securities and Credits Pvt. Ltd., for Ess Dee Aluminum Ltd. , for Operational Creditor is present.

List the interim application for final hearing on 06/09/2018 at 12 O' clock.



(Jinan K.R.)  
Member (J)